

2025
THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 3260–RG

Dated 2nd day of May, 2025

In view of the notification no. **7951-RG** dated 30.08.2024 with regard to the examination for **Direct Recruitment from the members of Bar (DRB) for the year 2024** in the cadre of District Judge (Entry Level) towards filling up eight (**08**) vacancies from the members of Bar and in furtherance of the Written Competitive Test (Phase-II) of the said examination held on 11.03.2025, 12.03.2025 and 13.03.2025 vide notification no. **1025-RG** dated 13.02.2025 and its corrigendum vide no. **1905-RG** dated 10.03.2025, the following result of **18** (eighteen) candidates from the members of Bar who appeared in the said written test, prepared according to the marks obtained by them, is being published for general information.

RESULT OF WRITTEN TEST (PHASE-II)

In the Cadre of District Judge (Entry Level) for Direct Recruitment from the Members of Bar’ 2024

Sl. No.	Roll No. (DRB/ HC- CAL/2 024/...)	Name of Candidates	Marks obtained in Papers (Minimum qualifying marks=40*)					Total Marks obtained	Percentage (%) of marks obtained*	Remarks*
			Paper-I	Paper-II	Paper-III	Paper-IV	Paper-V			
1.	001	Moumita Chakraborty	29	25	15	49	40	158	31.6	
2.	002	Doyel Chakraborty	33	43	24	55	52	207	41.4	
3.	006	Prince Patra	23	33	11	38	41	146	29.2	
4.	009	Nichita Guha	36	34	20	52	40	182	36.4	
5.	015	Chanchal Sen	35	43	09	58	40	185	37	
6.	025	Afsaruddin Sarkar	29	14	17	66	46	172	34.4	
7.	030	Bikash Chandra Das	32	55	18	59	50	214	42.8	
8.	031	Joydeep Mukherjee	34	50	10	53	A#	147	29.4	
9.	032	Birendra Pathak	40	55	32	85	49	261	52.2	
10.	033	Santiago Roy	31	17	16	31	49	144	28.8	
11.	039	Jitendra Kumar Pandey	32	44	25	57	46	204	40.8	
12.	046	Pratik Bhattacharyya	41	45	22	55	61	224	44.8	
13.	048	Supratim Bhattacharya	29	51	13	57	42	192	38.4	
14.	049	Abul Hasan	28	67	26	57	40	218	43.6	
15.	050	Partha Sarathi Mukherjee	35	53	27	65	59	239	47.8	
16.	051	Barnali Mallick	30	27	09	30	40	136	27.2	
17.	057	Banani Das	A#	A#	A#	A#	A#	-	-	
18.	060	Subhas Chandra Marik	42	15	28	71	55	211	42.2	

N.B.:

*1. No candidate has been qualified from the members of Bar for viva-voce / personality test by obtaining qualifying marks (**40 marks**) in each subject (Paper – I to V) in addition to **50%** on aggregate vide Notification No. 7951- RG dated 30.08.2024.

2. ‘A’ denotes absent.

The 2nd May, 2025

Sd/-
Registrar General-cum-Secretary,
Selection Board
High Court, Appellate Side, Calcutta